

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
COURT 55 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 06-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>ARGUMENTS</b>				
1	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant
2	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
3	SPL CASE MCOC	16/2018	The State of DCB CID V/s. Ramdas Parshuram rahane @ Hemnat @ Sameer Jagatap and Others	SPP Desai Adv. Dubey
4	SPL CASE MCOC	24/2019	MALAD POLICE STATION V/s. Mohamad Altaf Abdul Latif Sayed	
5	MISC APPLN MCOC	169/2020	Virendrasingh Drinkapalsingh Thakur @ Viren V/s. The State of Maharashtra Nirmal Nagar Police Station and Ors.	Ravishankar S. Dwivedi
<b>HEARING</b>				
6	MCOC M.A. in MCOC 14/2018	636/2020	Farooque Yasin Mansoor V/s. The State of Maharashtra	Karan L. Jain
<b>REPORT</b>				
7	MCOC (Exh- 53) (B.A.)	01/2019 @ 13/2019	State of Yellowgate police station V/s. Sonu @ Jamil Mohd Hussain Qureshi and Oth. 7	SPP Mahesh Mule Adv. Imran Khan
8	B A MCOC	352/2020	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 ors	Nazneen Khatri
9	MCOC MA	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Deshpande
10	MCOC MA	662/2020	Bhaskar Raju Pujari V/s. The State of Maharashtra Thr DCB CID Unit VII Mumbai	Sukrut Mhatre

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<b>ORDER</b>				
11	CRI REV APP	996/2014	Sanjay Santkumar Jhunjhunwala – Appli. V/s. The State and Vikas Rajkumar Ganeriwal, Shradha Ganeriwal and Anr. Resp.	Law Juris
12	CRI REV APP	1402/2019	Snehal Sanjay Deshmukh @ MA 3245/2019- Appl. V/s. Anant V. Sherlekar – Administrator of Snehal Coop. Credit Society Ltd. And State – Resp.	Mir Associates
13	CRI REV APP	3245/2019	Snehal Sanjay Deshmukh in Rev. 1402/2019 – Appl. V/s. Anant V. Sherlekar- Administrator of Snehal Coop. Credit Society Ltd. And State – Resp.	Mir Associates
14	CRI REV APP	1419/2019	Nilesh Jivan Gangdhi @ MA 3303/19 – Appl. V/s. Bharat Kantilal Doshi and State- through MM s 20 <sup>th</sup> Court at Mazgaon- Resp.	P.M. Raisinghani
15	CRI MA	3303/2019	Nilesh Jivan Gangdhi in Revision 1419/19 – Appl. V/s. Bharat Kantilal Doshi and State- through M Ms 20 <sup>th</sup> Court at Mazgaon – Resp.	P.M. Raisinghani
16	SPL CASE MCOC	02/2019	DCB CID, MUMBAI V/s. Danish Ali Jamaluddin Ahmed and Another	SPP Desai
<b>WRITTEN ARGUMENTS</b>				
17	SESSIONS CASE	11/2015	The State Santacruz P.S. V/s. Arati @ Madhu Saroj Jadhav	

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18	CRI APPEAL	724/2015	Pravin Viram Satra @ MA 225315 @ BA 219315-APPL. V/s. The State of Maharashtra – Vile Parle Police Station – Resp.	Hiranya Pandey, Kshitish Shukla